F. No. J-11017/12/2018-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

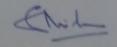
Shastri Bhawan, New Delhi, Dated 27 October, 2020

ORDER

In supersession of this Department's all earlier orders regarding panel of counsel for the High Court of Manipur, the President is pleased to engage following advocates for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Manipur, , as shown in List 'A' below, for a period of three years from the date of this order or until further orders, whichever is earlier; the President is also pleased to engage the Advocates, as shown in List 'B' below, for conducting Central Government litigation (except cases of Railways & Taxation) before various District & Subordinate Courts in the state of Manipur for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

List 'A' HIGH COURT OF MANIPUR

SI. No.	Name of Advocates (S/Shri)	Contact details	Enrolment No.		
	Senior Panel Counsel				
1.	Salam Samarjeet Singh	Manipur University Campus, Quarter No. 36, Typer-II, New Block, Canchipur, Imphal-795003 Mob: 9856088730, 7005316466 Email: samara_08@yahoo.com	552/2001		
2.	Waikhom Darakeshwar Singh	S/o Shri Waikhom Budhi Singh, R/o Haobam Marak Ngangom, Leikai, PO- Imphal, PS-Singjameim, Imphal West District, Manipur. Mob: 9774981476 Email: darawaikhom@gmail.com	845 of 2002-03		
3.	Samurailatpam Vijayanand Sharma	Sagolband Tera Bazar, Imphal West, Manipur-795001 Mob: 7005715352 Email: s.vijayanand.sharma@gmail.com	52/2009		



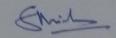
Central Government Counsel			
4.	B. Ravichandra Sharma	#79, PDA, Complex, Near Lamphel, Post Office, Imphal-795004, Manipur Mob: 8413986555 Email: brsharma.advocatus@gmail.com	2288/2010-11
5.	Boboy Potshangbam	C/o Justice (Retd.) Asok Potsangbam, Khagempalli Pankha, Imphal West, Imphal-795001, Manipur Mob: 9958477350 Email: bob.shiv@gmail.com	D/079/2009
6.	Saikhom Kaminikumar Singh	Sagolband Sayang Kuraomakhong, PO & PS Imphal, Imphal West District, Manipur Mob: 9402654694, 9366551125 Email: saikhomkksingh@gmail.com	177/2004

List 'B'

Various District & Subordinate Courts

<u>In the State of Manipur</u>

SI. No.	Name of Advocates (S/Shri)	Contact details	Enrolment No.	
	DISTRICT – IMPHAL EAST			
	Standing Government Counsel			
1.	Mrs. Sarwari Begum	Minuthong Hatta, PO Imphal, PS Porompat, Imphal East District, Manipur Mob: 9862918083	329/1995-96	
	Additional Standing Government Counsel			
2.	Golmei Poushinglung Kabui	Langthabal Khoupum, Canchipur, Imphal West – 795003 Mob: 8575597908 Email:golmeipaoshinglung@yahoo.com	91/2000	
3.	Mrs. Hodam Bisheshwari Devi	Nambol Kongkham Awang Leikai, PO & PS Nambol, Bishnupur District, Manipur-795134 Mob: 9856504232, 8974930164 Email: hodamnaobi18@gmail.com	465/2006	



	DISTRICT - IMPHAL WEST				
Standing Government Counsel					
4.	Sanoujam Shyam Charan Singh	Chingamathak, Yumnam Leikai, Ngakraba Leirak, Imphal West District, Imphal, Manipur Mob: 9436033567	182/1985-86		
	Addit	ional Standing Government Counsel			
5.	Yamben Ranesh Singh	Sagolband Bijoy, Gobinda, Imphal West District, PO & PS Imphal, Manipur- 795001 Mob: 9612346381 Email: nanaoyambem@yahoo.co.in	404/2006		
6.	Sagolsem Jasobanta Singh	Malom Tulihan Maning Lekai, PO Tulihal, PS Nambol, Imphal West District, Manipur-795140 Mob: 9856183349	324/1994		
7.	Gangmei Pourollung Rongmei	Langthabal Chingkha, PO Canchipur (MU), PS Singjamei, Imphal West District, Manipur Mob: 7005840268, 9774350026	D/1916/2008		
		DI\$TRICT - TAMENGLONG			
		Standing Government Counsel			
8.	D. Julius Riamei	Happy Valley, Near RNBA Centre, Church, Langol Tarung Village, Imphal West District, Manipur-795004 Mob: 8413965377	D/275/2006		
		DISTRICT – UKHRUL			
		Standing Government Counsel			
9.	Yangkahao Z. Shimray	Kuirei Village, PS Chingai & PO Ukhrul, District Ukhrul, Manipur Mob: 8974549923	264/1990		
		DISTRICT – THOUBAL			
		Standing Government Counsel			
10.	Mayanglambam Swami Singh	Thoubal Kiyam Siphai, Khundongbam Leikai, PO/PS/Dist. Thoubal, Manipur- 795138 Mob: 9856502238,7005876145	71/2004		



	Additional Standing Government Counsel			
11.	Nameirakpam Sanjoy Singh	Tentha Mayai Leikai, PO Wangjing, P\$ Khongjom, Dist. Thoubal, Manipur Mob: 9856185585 Email: nameisanjoy@200.gmail.com	395/2006	
DISTRICT – CHURACHANDPUR				
Standing Government Counsel				
12.	Ms. Grace Chiinhoihniang	Salemveng, Saingura Ring Road, churachadpur-795128 Mob: 7308173157, 9862198868 Email: gracehsimte@gmail.com	378/2009	

- 2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/1999-Judl. dated 24.09.1999 (in respect of Advocates figuring in List 'A') and No. 27(11)/99-Judl. dated 24.09.1999 (in respect of Advocates figuring in List 'B') both to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(S. R. Mishra) Additional Secretary

Copy for information to:-

- OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Incharge, Branch Secretariat Kolkata.
- 3. Shri Sarangthem Suresh Singh, Ld. Asst. SGI for High Court of Manipur.
- 4. The Registrar, High Court of Manipur.
- 5. The panel counsel as mentioned in List 'A' & 'B' above.
- 6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 7. For uploading on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
- 8. Guard File/Judicial Section with 5 spare copies.

D. Srinivas)

Section Officer (Judicial)

Tel.011-23384945 Email: judicial-dla@nic.in